

HIGH COURT OF ANDHRA PRADESH AT AMARAVATI

NOTIFICATION

It is informed that Viva-voce for the post of Civil Judge (Junior Division) notified for the year 2019 vide Notification No.5/2019-RC, dated 17.06.2019 scheduled to be held on 20.12.2019 at 2.30 p.m. has been **postponed to 26.12.2019 from 4.30 p.m.** onwards.

The candidates are required to appear before the Registrar General, High Court of Andhra Pradesh by **2.00 p.m. on 26.12.2019** for verification of original certificates.

Place: Amaravati,
Dated: 13.12.2019


REGISTRAR GENERAL